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NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD

C.P. No. 206/73(4)/NCLT/AHM/2017

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.11.2017

Name of the Company: Mahabir Prashad Garg.
V/s.
Plethico Pharmaceuticals Ltd.

Section of the Companies Act: Section 73(4) of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Rajesh V. Vaghasiya	Advocate	Proxy holder of Petitioner	
2.				

ORDER

Learned Advocate Mr. Rajesh Vaghasiya i/b Learned Advocate Mr. Jayesh Buch present for Petitioner. None present for Respondent.

Petitioner is directed to serve notice of date of hearing on Respondent and shall file proof of service.

Respondent shall file reply within three weeks serving copy in advance to other side.

List the matter on 28.11.2017.

MANORAMA KUMARI
MEMBER JUDICIAL

BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 3rd day of November, 2017.